

there is no exchange control between India and the Portuguese possessions.

SHRIMATI VIOLET ALVA: May I know whether Radio Goa and Radio Ceylon have any offices in India, and if so, where?

DR. B. V. KESKAR: I am not aware of any regular office functioning in India.

DR. RAGHUBIR SINH: May I know whether Radio Geylon and Goa have got any offices in Bombay as is announced during their transmissions or in their advertisements?

DR. B. V. KESKAR: I am not aware, but I will make enquiries.

SHRIMATI VIOLET ALVA: May I know whether for recordings in India by Radio Goa and Radio Ceylon any permission is necessary and also for their export?

DR. B. V. KESKAR: For making recordings privately anywhere, no permission is required. This applies not only to Radio Ceylon, but anybody can make any recording privately.

#### INDIANS IN THE SERVICE OF FOREIGN FIRMS

\*137. SHRI B. C. GHOSE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether statistics have recently been collected of Indian Officers employed by foreign firms in both administrative and technical posts, and if so, a summary of the information revealed by the figures;

(b) whether these statistics reveal that, compared to the pre-independence period, the proportion of Indian to non-Indian officers has declined;

(c) whether Government are aware that in recent years there have been many cases of supersession of compe-

tent and experienced Indian Officers in foreign firms by young recruits from their home countries; and

(d) whether Government propose to take any steps to ensure that foreigners will not be employed in executive positions whether in the technical or administrative spheres where suitable and competent Indians are available?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) Yes; the figures will be published when finally ready.

(b) The information called for did not relate to the pre-Independence period.

(c) Government have no information, although some individual complaints have been received.

(d) All that I can say now is to repeat what I stated in the other House that it is the declared policy of Government to encourage the employment of Indians in an increasing measure in foreign concerns.

SHRI B. C. GHOSE: In connection with the answer to (c), will the hon. Minister please state what action has been taken on the representations that he might have received?

SHRI T. T. KRISHNAMACHARI: Sir, the foreign firms in this country are more or less in the same position as any other Indian firms run by private enterprise. It is rather difficult for Government to say that 'you should promote A or you should demote B or you should put C in another category.' Therefore, the question of discrimination by firms is one in which Government can not interfere, whether they are foreign firms or Indian firms.

#### ACHIEVEMENTS DURING THE FIRST YEAR OF THE FIVE YEAR PLAN

\*138. SHRI B. C. GHOSE: Will the Minister for PLANNING be pleased to state:

(a) whether relevant statistics have been collected about the achievements of the first year of the Five Year plan; and

(b) whether these statistics reveal any short-fall or excess achievements; if so, (i) in what directions; and (ii) for what reasons?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION •-• AND POWER (SHRI J. S. L. HATHI) : (a) and (b) : A progress report on the Five Year Plan is under preparation and will be presented to Parliament about the middle of April 1953.

SHRI B. C. GHOSE: Do I understand that, although one year has elapsed since the end of the first year, they have not collected any information?

SHRI J. S. L. HATHI: The information was being collected, and the attention of the Planning Commission was drawn to this fact that a report should have been submitted after one year or so. The Planning Commission attaches great importance to evaluation of the projects; their programme advisers are now working on it and by April 1953 their report will be received.

SHRI B. C. GHOSE: Will only the report be published by April this year or will the assessment also have been made by the Planning Commission to find out as to how much has been done and how much has not been done within that period?

SHRI J. S. L. HATHI: Yes, evaluation as to how much has been done will have been made by April.

SHRI B. C. GHOSE: May I know when the results of the evaluations of the Five Year Plan will be published?

SHRI J. S. L. HATHI: It will be 6 months after.

SHRI B. C. GHOSE: Do I understand that the Government will have no information about the achievement of

the Five Year Plan until 6 months after the year will have ended.

SHRI J. S. L. HATHI: The Advisers who are appointed will be in touch with the progress of the different projects but the collation or compilation of the data may be quarterly or six monthly and not month to month.

SHRI B. C. GHOSE: Since the Minister states that the officers are in touch with the progress of the work, may I know if the Government is satisfied that the work that was projected to be done in the First year has been done?

SHRI J. S. L. HATHI: That depends on the report, after we get the reports.

SHRI B. C. GHOSE: The Minister stated that the Government had officers to know whether these had been done and, that the information would be collected. That is why I asked whether the Government is satisfied that the first year's work had been done.

MR. CHAIRMAN; Surely these are matters of detail.

SHRI B. C. GHOSE: These are not details, Sir.

SHRI J. S. L. HATHI; I submit that from the different State Governments certain information was called for. Some has come but this information was not sufficient to give us a correct idea as to the progress which should have been made and for that purpose supplementary information had to be called for and as soon as it comes, we shall be in a position to say but, it seems from the data that is available that the progress is satisfactory.

SHRI B. C. GHOSE: Do I understand that the data in regard to the first year of the Five Year Plan has not been obtained from all the State Governments as yet?

SHRI J. S. L. HATHI: In some cases it has not been received.

SHRI B. GUPTA: We are in the third year of the Plan.

SHRI B. C. GHOSE: Can the hon. Minister give us information as to the States from which this information has not been received?

SHRI J. S. L. HATHI: I require notice for that.

PROF. G. RANGA: How are these Advisers expected to work? Are they expected to go round to the States and meet the Ministers and Heads of Departments concerned or are they expected to go to the various stations of developmental projects or are they being provided with some staff?

SHRI J. S. L. HATHI: These Advisers will tour round the different parts in the three zones that will be created. They will meet the Ministers and officers concerned. They will also give all the necessary help or technical advice if they want from the Centre and they will work as the coordinating agency.

SHRI H. D. RAJAH: Is the Minister at least watching the progress of these projects in the various places?

SHRI B. C. GHOSE: Is the Minister aware that a number of State Governments have circulated to the Members achievements of the Plan year by year?

SHRI J. S. L. HATHI: They may have done. I have no information.

SHRI B. C. GHOSE: Will the hon. Minister kindly state whether the Government are interested only in circulating publications and not seeing that the work is done?

SHRI J. S. L. HATHI: Government is interested in the work.

PROF. G. RANGA: Are the Advisers provided with any staff also to help them?

SHRI J. S. L. HATHI: They are provided with staff.

SHRI B. GUPTA: May I suggest .....

MR. CHAIRMAN: No suggestion.

#### INDUSTRIAL AND POWER-DEVELOPMENT PROJECTS

\*139. SHRI B. C. GHOSE: Will the Minister for PLANNING be pleased to state:

(o) which of the (i) Central and (ii) State Governments' industrial and power-development projects were initiated before the Five Year Plan was commenced; and

(b) which of those projects have newly been included in the Plan?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). Three statements giving separately the required information are placed on the table of the House. [See Appendix IV, Annexure No. 47.]

SHRI B. C. GHOSE: Does List 3 relate to only newly included works? It does not say anything.

SHRI J. S. L. HATHI: Yes—List S is the new industrial projects which are divided into two, Central and State Projects.

SHRI B. C. GHOSE: Do I understand that the Vizagapatam Shipyard—the construction and development of it— was undertaken only after 1951?

SHRI C. G. K. REDDY: Is the Government aware that the first ship was launched by the Prime Minister in 1948?

MR. CHAIRMAN: It is a slip!

SHRI C. G. K. REDDY: From the ship to the slip?

SHRI B. C. GHOSE: Would the hon. Minister kindly state as to the cost of these new projects included in the five Year Plan and the cost of the old projects?